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SLP(Crl.)No. 2838 OF 1999

ITEM No.201

Court No. 1

SECTION II  
A/N MATTER

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl.) No. 2838/1999

(From the judgement and order dated 16/04/1999 in CRR 590/98  
of The HIGH COURT OF CALCUTTA)

ALO DAS

Petitioner (s)

VERSUS

U.O.I. & ANR.

Respondent (s)

( With Appln(s). for stay )  
( For Final Disposal )  
With

SLP(Crl.)No.2841/1999,SLP(Crl.)No.2849/1999,SLP(Crl.)No.2884/1999,  
SLP(Crl.)No.2901/1999 (With appln.for stay and final disposal)

Date : 29/11/2002 These Petitions were called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE  
HON'BLE MR. JUSTICE K.G. BALAKRISHNAN  
HON'BLE MR. JUSTICE ARUN KUMAR

For Petitioner (s) M/s. Alok Pal,Adv.  
Ms. Mridula Ray Bharadwaj,Adv.  
Mr. M.Ray Bharadwaj,Adv.  
Mr. Y.S. Lalit,Adv.

For Respondent (s) Mr. R.N. Trivedi,ASG  
M/s. Preetesh Kapur,B.V.Balram Das and  
Ms. Sushma Suri,Advs.  
Mr. T.C.Sharma & Ms. Neelam Sharma,Advs.

UPON hearing counsel the Court made the following  
O R D E R

.....L.....I.....T.....T.....T.....T.....T.....T.....T.....J  
.SP2

Leave granted.  
Stay to continue pending appeals.

.SP1

(Y.P.Dhamija)  
Court Master

(Suneet Bala Sharma)  
Assistant Registrar